

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1136

ANSWERED ON:30.07.2010

DUTY HIKE ON IMPORT OF WHITE SUGAR

Balram Shri P.;Kashinath Shri Taware Suresh;Muttemwar Shri Vilas Baburao;Paranjpe Shri Anand Prakash

Will the Minister of FINANCE be pleased to state:

- (a) whether any duty is applicable on the import of sugar;
- (b) if so, the details thereof for each variety of sugar;
- (c) whether any changes in this regard is being made in the near future;
- (d) if so, the details thereof alongwith the reasons therefor;and
- (e) the fiscal measures taken or proposed to be taken by the Government to ensure availability of sugar at reasonable prices in the local market ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a)&(b) At present, full exemption from basic customs duty is available to both raw and refined/white sugar. This exemption is valid till 31st December, 2010. However, additional duty of customs equal to excise duty on domestically produced sugar is applicable.
- (c) There is no such proposal under consideration at this stage.
- (d) Does not arise in view of (c) above.
- (e) To ensure availability of sugar at reasonable prices in the local market, Government has provided Nil basic customs duty on imports of both raw sugar and refined /white sugar upto 31.12.2010.